

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

T.A. NO.59/88(T) (W.P.10808/81)

Sri Mata Badal, Lineman, aged about 43 years, son
of Sri Abhey Datt Lal, resident of Telephone Exchange
Hapur, District Ghaziabad.petitioner.

Versus

1. The Union of India through the Secretary
Ministry of Telecommunication, New Delhi.
2. General Manager Telecommunication, U.P.
Circle, Lucknow.
3. Divisional Engineer Telegraphs, Moradabad.
4. Sub-Divisional Officer, Telegraphs Hapur,
District Ghaziabad.Respondents.

11.5.99

Hon'ble Mr.S.K.Agrawal, J.M.
Hon'ble Mr.G.Ramakrishnan, A.M.

None for the applicant, Sri Ashok Mohiley, for
respondents. Shri R.K.Tiwari learned lawyer for applicant is
no more. On the perusal of letter dated 12.11.91 annexed with
this file it also appears that applicant is no more. Nobody
has confeferward to submit substitute the heirs after death
of the applicant. The prayer of the applicant was to direct
the respondent to promote him on the basis of promotion order
issued by respondent No.2 and to correct the gradation list.
The prayer has also become infructious. As this O.A. in the
absence of substitution has been abated and prayer has also
become infructious. Therefore we dismiss this original
application with No order as to cost.

Sd/-A.M.

Sd/-J.M.